

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 111

CP(IB) No. 42/Chd/Hry/2023

IN THE MATTER OF:

Hill Dickinson LLP

...Petitioner

Vs.

Prakash Industries Ltd.

...Respondent

Under Section: 9, IBC 2016

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 11.07.2024.

06.05.2024

Pooja

Court Officer